

LA 254/PP

OA 1887/99

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4/1/2000

LA 254/99 in OA 1887/99 has  
been dismissed by Hon'ble Mrs  
Lata Shriji, Swaminathan Member of  
on 4/1/2000 by Circulation

for

Ch

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Central Administrative Tribunal  
Principal Bench

RA 254/99  
IN  
OA 1887/99



New Delhi this the 4 th day of January, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

R.K. Tandon,  
S/o Shri Kanshi Ram Tandon,  
C/o Shri S.C. Tandon,  
223-C, Pocket J&K,  
Dilshad Garden,  
Delhi-95.

..... Applicant.

Versus

1. Union of India through  
General Manager,  
N. Rly., Baroda House,  
New Delhi.
2. Divisional Railway Manager,  
N. Railway, Ambala.

..... Respondents.

O R D E R (By circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

I have considered the contentions raised in RA 254/99 very carefully. None of the grounds taken in the RA fall within the provisions of Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985 and Rule 17 of the CAT (Procedure) Rules, 1987 to justify allowing the Review Application.

2. However, in this RA the applicant has submitted that in case the respondents are not able to retain him at Bhatinda Headquarters of his parent division, he may at least be transferred to Ferozepur Division which is Punjabi speaking area to facilitate the educational career of his children instead of transferring him to Moradabad Division.

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3. In view of the above, RA is rejected. However, it is left open to the applicant to submit a representation to the respondents to transfer him from Ambala Division to Ferozepur Division which is also Punjabi speaking area to enable his children to continue their education rather than Moradabad Division, subject to the relevant rules and instructions.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member(J)

'SRD'